NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER :TCP/9/2016 NAME OF THE PETITIONER(S) :Shri Chava Bharat Kumar NAME OF THE RESPONDENT(S) :Spanish Millstream Leather Private Limited and 3 others UNDER SECTION :397/398

DESIGNATION

) K. RAMBEAMY & G.V. MOHAN KUMAR

REPRESENTATION BY WHOM

SIGNATURE

S.No. NAME (IN CAPITAL)

ORDER

Shri G V Mohan Kumar, representing senior counsel for petitioner present and prayed time for submitting final arguments as the senior counsel is out of station. Time extend at his request. Put up on <u>9/3/2017 at 10.30 A.M.</u>

> (K.Anantha Padmanabha Swamy) Member (Judicial)